

March 21, 2025

Auction of State Government Securities

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹56,621 Crore** (Face Value).

Sr. No.	State	Amount to be raised (₹Crore)	Tenure (Year)	Type of Auction
1.	Assam	500	05 years and 06 months	Yield
		1000	20	Yield
2.	Chhattisgarh	1000	Re-issue of 7.29% Chhattisgarh SGS 2030, issued on June 07, 2023	Price
		1000	Re-issue of 7.03% Chhattisgarh SGS 2030, issued on September 25, 2024	Price
		1000	Re-issue of 7.38% Chhattisgarh SGS 2032, issued on March 13, 2024	Price
3.	Gujarat	1500	03 years and 06 months	Yield
		1500	08	Yield
	Haryana	2000	10	Yield
4.		2000	12	Yield
		2000	14	Yield
		2000	15	Yield
5.	Jharkhand	2000	04 years and 06 months	Yield
6.	Kerala	990	15	Yield
7	Madhya Pradesh	2000	07	Yield
7.		2400	10	Yield
8.	Maharashtra	2000	Re-issue of 7.12% Maharashtra SGS 2036, issued on February 05, 2025	Price
		2000	Re-issue of 7.13% Maharashtra SGS 2037, issued on February 05, 2025	Price
		2000	Re-issue of 7.12% Maharashtra SGS 2038, issued on February 05, 2025	Price
		2000	Re-issue of 7.14% Maharashtra SGS 2039, issued on February 05, 2025	Price
9.	Manipur	250	15	Yield
10.	Nagaland	400	10	Yield
11.	Odisha	2000	10	Yield
12.	Punjab	1998	20	Yield

		1000	07 years and 06 months	Yield
13.	Rajasthan	1500	10	Yield
		1576	12 years and 06 months	Yield
		1044	18	Yield
14.	Sikkim	463	10	Yield
		1000	03 years and 06 months	Yield
15.	Tamil Nadu	1000	04 years and 06 months	Yield
		1000	06	Yield
		2000	10	Yield
		1000	Re-issue of 7.14% Tamil Nadu SDL	Price
16	Tolongono	1000	2026, issued on October 13, 2016	
		1000	27	Yield
16.	Telangana	500	30	Yield
17.	Uttarakhand	2000	07	Yield
		2000	20	Yield
18.	West Bengal	2000	21	Yield
		2000	22	Yield
	Total	56621		

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 25, 2025 (Tuesday)**. The Government Stock up to Ten per cent of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions, subject to a maximum limit of One per cent of its notified amount for a single bid per stock as per the <u>Scheme for Non-competitive Bidding Facility</u>. Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<u>https://rbiretaildirect.org.in</u>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on March 25, 2025 (Tuesday). The competitive bids should be submitted between 10:30 A.M. and 11:30 A.M. and non-competitive bids should be submitted between 10:30 A.M. and 11:00 A.M.

In case of technical difficulties, Core Banking Operations Team may be contacted (<u>email</u>; Phone no: 022-69870466, 022-69870415).

For other auction related difficulties, IDMD Auction Team can be contacted (<u>email</u>; Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (<u>email</u>; Phone no: 022-22603456, 022-22603457,022-22603190) in the prescribed form obtainable from RBI website (<u>https://rbi.org.in/en/web/rbi/forms</u>) before the auction timing ends.

The yield percent per annum or the price as the case may be, expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate

amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield / minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and in multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **March 25, 2025 (Tuesday)** and payment by successful bidders will be made during banking hours on **March 26, 2025** (Wednesday) at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the **new stock**, interest will be paid half yearly on **September 26** and **March 26** of each year till maturity. For the re-issued Government Stock, interest will be paid at the rate as determined on the date of original issue of Government Stock and will be paid on half yearly basis till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

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